

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 9.9.2015
Court No.
Item No.

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 14690 OF 2014 & 36460 OF 2012
WITH PRAYER FOR INTERIM RELIEF

M/S PANTALOON RETAIL (INDIA) LTD.

...PETITIONER

VERSUS

CHIEF CONTROLLING REVENUE AUTHORITY & ORS.

...RESPONDENTS

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 01.09.2015, when the Court was pleased to pass the following order:

“As prayed for by learned counsel for the petitioner,
let the matter be listed on 9.9.2015.

It is hereby made clear that no further adjournment shall
be granted ”

It is submitted that counsel for the Petitioner has on 4.9.2015 filed an Additional Affidavit in SLP (c) NO. 36460 of 2012 with the permission of the Hon'ble Court and the same is being circulated to the Hon'ble Court.

Service is complete in both the matters.

The matters above mentioned are listed before the Hon'ble Court with this office report.

Dated this the 8th day of September, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Shantanu Sagar, Advocate
Mr. R.P Mehrotra, Advocate

ASSISTANT REGISTRAR